## Annexure 8

Name of Corporate Debtor: New Bombay Paper Mills Private Limited; Date of commencement of CIRP: April 2, 2025; List of creditors as on: June 30, 2025

(Amount in INR)
List of operational creditors (Other than Workmen and Employees and Government Dues)

		recieved		Details of Claim Admitted										
No.		Date of Receipt (DD/MM/Y YYY)	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covere d by securit y	Amount covere d by Guaran	Whethe r	% Voting Share in CoC	Amount of Contin gent Claim	dues that	Amount of Claim	Amount of claim under verification	Remarksi
	Shepard Shipping Services (India) Pvt. Ltd	14-Apr-25	3,983,039		Operational	interest	No	No.	III COC	Cialili	Set OII	1,462,107		Note 4
2	Shifa Enterprises Asif Abdalla Khot	15-Apr-25			Operational		No	No	-	-		201,229		Note 4
3	Ayeza Engineering Nazneen Imtiyaz Khot	15-Apr-25	524,999		Operational	-	No	No	-	-	-	159,104	-	Note 5
4	Anadi S. Yagnik	15-Apr-25	36,000		Operational	-	No	No	-	-	-	-	-	
	Jayesh Thakkar	16-Apr-25	1,090,400		Operational	-	No	No	-	-	-	244,400	-	Note 5
	Microchip Computer Services	16-Apr-25	208,925	,	Operational	-	No	No	-	-	-	-	-	Note 5
	N A Majethia	16-Apr-25	171,807	. ,	Operational	-	No	No	-	-	-	-	-	Note 5
	Sandesh Dayaneshwar Sawant	16-Apr-25	387,094	e.,ge.z.e	Operational	-	No	No	-	-	-	329,501	-	Note 5
	Sagar Traders Manoj Tukaram Hadap	16-Apr-25	225,546	. ,	Operational	-	No	No	-	-	-	205,687		Note 5
	Khot Enterprises Imran Shafique Khot	16-Apr-25	4,666,687		Operational	-	No	No	-	-	-	2,167,472	-	Note 5
	Decor Paper Mills Ltd	14-Apr-25	184,669		Operational	-	No	No	-	-	-		-	Note 5
	Hitesh Coal Traders	15-Apr-25	10,801,890		Operational	-	No	No	-	-	-		-	Note 6
	Ganesh Trading Company	15-Apr-25	395,228		Operational	-	No	No	-	-	-	-	-	Note 6
	As Clearing And Forwarding India Pvt Ltd	16-Apr-25	18,910,285	-,-,-,-	Operational	-	No	No	-	-	-	-	-	Note 6
	Maheshwari Fuel Chem Private Limited	16-Apr-25	36,965,227		Operational	-	No	No	-	-	-	-	-	Note 6
	Fairway Dream Corporation	16-Apr-25	9,062,029	. , ,	Operational	-	No No	No	-	-	-	-	-	Note 6
	Manisha Mahesh Bhosale York Chemicals	15-Apr-25	1,000,000		Operational Operational	-		No No	-	-	-	-		Note 7
	Y ork Chemicals Sagar Enterprises Manoj Tukaram Hadap	16-Apr-25 16-Apr-25	8,568,810 279,748		Operational	-	No No	No No	-	-	-	-	-	Note 8 Note 8
	Thermo Power Engineering	16-Apr-25	3.359.903	,	Operational	-	No	No	-	-	-	840.515	-	Note 9
	Db Enterprises	16-Apr-25	705.760	2,519,388	Operational	-	No	No	-	-	-	705,760	-	Note 10
	Fabulous Engineering	16-Apr-25	221.536	107.742	Operational	-	No	No	-	-	-	33.794		Note 10
	K.G.N Kirana Stores Riyan Shafique Khot	16-Apr-25	383.676	187,742	Operational	-	No	No	-	-	-	383,676		Note 10
	Shivank Gases Pvt Ltd	16-Apr-25	7.220.674	7 220 (74	Operational	-	No	Yes	-	-	-	383,676	-	Note 11
	Sp Transport	24-Apr-25	31.700		Operational	-	No	No	-	-		-	-	Note 11
20	Sp Haisport	24=Api=23	31,700	31,700	Ореганопаг		INO	INO	-	-		-		Note 11
	Mandi Enterprises	24-Apr-25	836,785		Operational	-	No	No	-	-	-	310,874	-	Note 11
	Kuuku Transport	24-Apr-25	33,500	,	Operational	-	No	No	-	-	-	-	-	Note 11
	Sri Sarveish & Co.	05-May-25	6,978,711	6,978,711	Operational	-	No	No	-	-	-	-	-	Note 11
	S R Transport	12-May-25	4,517,300	-	Operational	-	No	No	-	-	-	4,517,300	-	Note 11
	S D Transport	15-May-25	97,300		Operational	-	No	No	-	-	-	-	-	Note 11
	Radha Krishna Trading Co	16-May-25	7,694,940		Operational	-	No	No	-	-	-	-	-	Note 11
	Shree Ganesh Traders	17-May-25	665,695		Operational	-	No	No	-	-	-	-	-	Note 11
	Almech Work	20-May-25	213,950		Operational	-	No	No	-	-	-	-	-	Note 11
	Divya Enterprises	28-May-25	196,095		Operational	-	No	No	-	-	-	-	-	Note 11
35	R.A.Industrial Metals	02-Jun-25	775,396	587,759	Operational	-	No	No	-	-	-	187,637	-	Note 11
36	Jasch Gauging Technologies Limited	05-Jun-25	25,842	25,842	Operational	-	No	No	-	-		-	-	Note 11
37	Ashapura Logistics Ltd	18-Jun-25	6,087,468		Operational	-	No	No	-	-	-	669,861	-	Note 11
	Total		137,967,888			L	_			_	_	12,418,917	_	

Notes:
1. The above list of creditors reflects claims received by DRP and verified as on June 30, 2025.
2. Claims of the creditors have been verified (to the extent possible) and admitted on the damitted basis the list and workings provided by the Creditors.
3. The Resolution professional shall be treis the amounts of claims admitted, when he comes across additional information warranting such revision in accordance with Regulation 14 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Proces for Corporate Petrons) Regulations, 2016.
4. The claim has been admitted as per the books of accounts of the Corporate Debtor, however, the interest component is unsubstantiated, with no supporting contract, agreement, or invoice stating the Interest rate.
5. The claim has been admitted basis the books of accounts of the Corporate Debtor, however, no corresponding record is reflected on the CST portal.
6. The claim has been admitted basis the books of accounts of the Corporate Debtor, corresponding record is reflected on the CST portal and Interest rate is stated on Invoices.
7. The claim has been admitted basis the books of accounts of the Corporate Debtor shows a payment or Advance made
8. The claim has been admitted basis the books of accounts of the Corporate Debtor or and some corresponding invoice record is not reflected on the CST portal.
10. The claim remains unsubstantiated use to lack of supporting documentation, no corresponding records are found in the books of accounts of the Corporate Debtor.
11. The claim has been admitted basis the books of accounts of the Corporate Debtor.
11. The claim has been admitted basis the books of accounts of the Corporate Debtor and some corresponding records are found in the books of accounts of the Corporate Debtor.
11. The claim has been admitted basis the books of accounts of the Corporate Debtor or and some corresponding records are found in the books of accounts of the Corporate Debtor.